

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 706 of 2003

Jabalpur, this the 3rd day of December, 2003.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. G. Shanthappa, Judicial Member

Anand Kumar Tripathi,
aged about 45 years, G.M.
S/o the late Ram Pratap Tiwari,
Telecom District Mandsaur,
R/o Telecommunication Quarters,
Nai Aawadi, Mandsaur, M.P.

APPLICANT

(By Advocate - Shri Deepak Panjwani on behalf of Shri U.Tiwari)

VERSUS

1. Union of India,
through the Secretary to the
Department of Telecommunication,
Govt. of India, Sanchar Bhawan,
New Delhi.

2. B.S.N.L.,
through its Chief Managing
Director, Corporate Office
102-B, 148 Statesman House,
12 Khamba Road, New Delhi.

3. Chief General Manager,
B.S.N.L., M.P. Circle, Bhopal.

RESPONDENTS

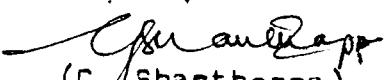
(By Advocate - Shri S.A. Dharmadhikari)

ORDER (ORAL)

By G. Shanthappa, Judicial Member -

The learned counsel for the applicant has submitted that the applicant has ~~since~~ reported ~~to~~ his duties about 7 days back.

2. Heard the learned counsel for the parties.
3. Since the applicant has already joined his duties at the transfer place. The OA has become infructuous. Accordingly the OA is dismissed.


(G. Shanthappa)
Judicial Member


(M.P. Singh)
Vice Chairman

प्रांतिक न्यूज़ और न्यूज़ जबलपुर द्वारा
कालिकाता और लखनऊ
SKM (Shri Deepak Panjwani Adw/GBP)
Shri S.A. Dharmadhikari Adw/GBP

प्रांतिक न्यूज़ और न्यूज़ जबलपुर द्वारा

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